

**GOVERNMENT OF CHHATTISGARH**  
**LAW AND LEGISLATIVE AFFAIRS DEPARTMENT MANTRALAYA**  
**MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002**

**NOTIFICATION**

04 JUN 2016

Raipur, Dated 04/06/2016

No. 5498/1142/21-B/CG/201613.- In exercise of the powers conferred by Section 3 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, in consultation with the High Court of Chhattisgarh, hereby, makes the following further amendment in this department's notification number 5813/D-2084/XXI-B/CG07 dated 09.07.2007 and 9692/D-1826/XXI-B/CG/2007, dated 31.07.2010: namely:-

**AMENDMENT**

In the said notification,-

For serial number 10 and entries relating thereto of Schedule-II, the following shall be substituted, namely:-

S.No.	Name of the Court and District	Headquarters	Jurisdiction
(1)	(2)	(3)	(4)
"10.	Family Court, Korea (Baikunthpur)	(a) Manendragarh, from 1 <sup>st</sup> to 20 <sup>th</sup> of every month; (b) Additional place of sitting at Baikunthpur, from 21 <sup>st</sup> till end of every month.	(a) Tahsil Manendragarh and Chirmiri;  (b) Revenue District Korea (Baikunthpur) excluding the jurisdiction of the Courts of Tahsil Manendragarh, Chirmiri and Janakpur."

**By order and in the name of the  
Governor of Chhattisgarh,**

*Sam*  
**(A.K. Samantray)**

**Principal Secretary**

**Government of Chhattisgarh**

**Law & Legislative Affairs Department**

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Endt. No.5499/ XXI-B/2016

Raipur, dated 04.06.2016

04 JUN 2016

1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to Memo No.3257/III-8-2/2001, Bilaspur dated 20<sup>th</sup> April 2016.
  2. Judge, Family Court, Manendragarh, District Korea (Baikunthpur)
  3. Private Secretary to Hon'ble Law Minister for perusal.
  4. Private Secretary to the Principal Secretary Law and Legislative Affairs Department for perusal.
  5. Deputy Director, Government Regional Printing Press, in front of Indravati Bhawan, Naya Raipur, for publication in the E-Gazette (Extra-Ordinary).
- for information and necessary action.

*(Signature)*  
04/06/2016

(V.K. HOTA)

**Additional Secretary**

**Government of Chhattisgarh**

**Law & Legislative Affairs Department**